

# HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

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## ORDER

No: 1514

Dated: 06/03/2020

In pursuance of the High Court Notification No. 461 dated 23.07.2019 read with Notification Nos. 1276, 1279 & 1300 dated 31.01.2020, 05.02.2020 & 13.02.2020 respectively, the following candidates, in order of merit, are hereby engaged as Research Assistants in the High Court of J&K, on consolidated honorarium of Rs. 40,000/- per month:-

### Kashmir Province

| S. No | Roll No. | Name of candidate | Parentage          | Residence                                       |
|-------|----------|-------------------|--------------------|---|
| 1     | 22       | Suriya Hamid      | Hamid Ullah Laway  | H.No. 8, Lane No. 2 Iqbal Abad Bemina, Srinagar |
| 2     | 202      | Insha Ahad        | Abdul Ahad Mir     | Chichilora, Magam, Distt. Baramulla             |
| 3     | 147      | Uzma Muzafer      | Muzaffar Ahmad Mir | Rajpora, Pulwama                                |
| 4     | 60       | Junaid Amin       | Mohammad Amin Bhat | Undrooni Kathi Darwaza, Rainawari, Srinagar     |
| 5     | 78       | Nusrat Jan        | Farooq Ahmad Ganai | Hamdaniya Masjid, Kadalbal, Pampore, Pulwama    |

### Jammu Province

| S. No | Roll No. | Name of candidate | Parentage              | Residence  |
|-------|----------|-------------------|------------------------|--|
| 1     | 68       | Sahil Sharma      | Bhushan Sharma         | H.No. 129-D, Sec 3 Sanjay Nagar, Jammu   |
| 2     | 67       | Vishav Sharma     | Om Parkash Sharma      | P.O and Tehsil Mahanpur, District Kathua, J&K                                  |
| 3     | 79       | Akhil Tandon      | Deepak Tandon          | H.No. 39, Bakshi Nagar, Jammu  |
| 4     | 83       | Akshay Gandotra   | Ajay K. Gandotra       | H.No. 216, Sector No. 1, Lane No. 2, Adarsh Enclave, Ext. Trikuta Nagar, Jammu |
| 5     | 124      | Akshay Sadotra    | Kali Dass              | Ward No. 12, H.No. 105, Bishnah, District Jammu                                |
| 6     | 29       | Sheetal Razdan    | Kuldeep Krishan Razdan | H.No. 842, Indira Chowk, Subash Nagar, Jammu                                   |
| 7     | 186      | Urgain Dorjay     | Tundup Paljor          | H.No. 18, Saraswati Lane, Talab Tillo, Jammu                                   |

1. The engagement will be purely on contractual basis initially for a period of one year and shall be governed as per the guidelines issued by the High Court vide Notification No. 578 dated 30.08.2016 which has been duly notified in the Government Gazette and uploaded on the official website of the Hon'ble High Court.

2. The selected candidates shall furnish an undertaking before the Registrar General in terms of guidelines No. 8 of the Notification No. 578 dated 30.08.2016 as per Schedule-I of the Guidelines under reference, within seven days from the date of order failing which he/she shall not be allowed to take up the assignment.

**By Order.**

*12/03/2020*  
**(Sanjay Dhar)**  
**Registrar General**  
*[Signature]*

No: *39295-319/RS*

Dated: *06/03/2020*

**Copy of the above forwarded to the:-**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
..... for information of Their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu.
4. Registrar Rules, High Court of J&K, Jammu.  
..... for information.
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar,  
..... for information and necessary action.
6. Registrar Computers, High Court of J&K, Jammu with the request to upload the same on the official website of the High Court.
7. Director Information, J&K, Jammu with the request to get the notification published in the two English Daily Newspapers having wide circulation in Union Territory of Jammu & Kashmir and Union Territory of Ladakh.
8. Director Finance, High Court of J&K, Jammu.
9. Accounts Officer, High Court of J&K, Jammu/Srinagar  
..... for information and necessary action.

*12/03/2020*  
**Registrar General**  
*[Signature]*